

By Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/129/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri S. Khound,
District and Sessions Judge,
Golaghat.

Dated Guwahati the 10th January 2019.

Sub: **Casual Leave along with station leave permission.**

Ref:- Your letter No. DJ(G) 243/2019 dated 07.01.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted 1(one) day Casual Leave on 11.01.2019 along with station leave permission, by your official vehicle, at your own cost, w.e.f. the morning of 12.01.2019 to the evening of 16.01.2019. The Additional District and Sessions Judge, Golaghat and in his absence the senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

